

military Forces (CPMFs) from other districts, in addition to the force already deployed in these two district. On the request of the State Government, 14 additional Coys of the CPMFs were also provided to assist the State Government in containing the violence.

The State Government has been advised to make necessary security arrangements, including intensive patrolling in the affected and vulnerable areas, including the adjoining areas in neighbouring district, and ensure that stringent action is taken against those involved in violence and apprehension of the elements involved in instigating the same. State Government has also been requested to mobilize civil society organizations and leaders/peace committees of both communities to calm the situation and create an atmosphere of security and confidence. All these measures have helped to contain the violence and prevent escalation. A close watch on the situation continues to be maintained.

Infiltration across the Border

†508.SHRI PRAKASH JAVADEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been an increase in efforts of infiltration from across the border during the last six months;

(b) if so, the number of incidents of infiltration occurred from across the border during last six months;

(c) the number of infiltrators killed and arrested during the infiltration; and

(d) the details of measures being taken by the Government to prevent the infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (c) Available information about apprehension of infiltrators on Indo-Bangladesh border during the last six months indicates a marginal increase in efforts of infiltration from across this border. The details of apprehension and killing of infiltrators on Indo-Bangladesh and Indo-Pakistan borders during the last six months are as under :

Month	Indo-Bangladesh border		Indo-Pakistan border	
	Apprehended	Killed	Apprehended	Killed
April	131	3	10	3
May	179	3	13	0
June	251	4	7	0
July	235	1	8	7
August	221	3	37	1
September	396	2	10	5

†Original notice of the question was received in Hindi

(d) The Government have adopted a multi-pronged approach to contain Infiltration from across the borders. This, *inter-alia*, includes round the clock surveillance and patrolling on the borders and establishment of observation posts; construction of border fencing and floodlighting; introduction of modern and hi-tech surveillance equipments; upgradation of intelligence set up and coordination with the Government and intelligence agencies concerned.

Dust Storm in Kanpur

509. SHRIMATI JAYA BACHCHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a devastating dust storm hit Kanpur city on 14th May, 2008;
- (b) whether it is also a fact that a large number of villages in the area were gutted in fire stoked by winds; and
- (c) if so, the details of the loss of life and property and extent of relief provided to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) As per the information received from the government of Uttar Pradesh, a high speed cyclonic dust storm hit Kanpur city leading to accidental fire at different places.

(b) A few villages were also reported gutted by high speed cyclonic dust storm leading to accidental fire.

(c) The State Government has reported loss of 6 human lives, 13 cattle heads and private properties worth Rs. 30,96,895.00. The Government of Uttar Pradesh extended relief of Rs. 1,22,800.00 to the victims.

Invoking Article 355 against Orissa and Karnataka

510. SHRI ABU ASIM AZMI:

SHRI AMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has decided to invoke Article 355 against Orissa and Karnataka which are witnessing largescale targeted attacks on the Christian minority community over the last few weeks;
- (b) if so, the details thereof including the number of persons killed in those incidents in both the States; and
- (c) by when it is likely to be invoked?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) to (c) According to available information, 39 persons were killed during recent incidents of communal violence in Orissa. No death, however, has been reported in communal incidents in Karnataka.

Government of India has maintained a close and continuous watch over the situation in both these States. 7 advisories/ communications were sent to the Government of Orissa between